

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 75/TT/2012

Date: 10.4.2012

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Petition for determination of transmission Tariff for Spare Converter Transformer at Rihand for Rihand- Dadri HVDC Bipole Terminal from anticipated DOCO to 31.03.2014 in NR for tariff block 2009-14 period

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 27.4.2012:

The month wise details of IDC, IEDC for the delayed period in commissioning of assets covered in petition

Yours faithfully,

Sd/-
(P.K.Sinha)
Assistant Chief (Legal)